

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following Benches will function through hybrid mode during the ensuing Durga Puja Holidays, 2026.

On 23/10/2026 (Friday)		
Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice Sashikanta Mishra Hon'ble Shri Justice A.K.Mohapatra	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice Sashikanta Mishra	All Single Judge WP(C) & Civil matters	After D.B.
Hon'ble Shri Justice A.K.Mohapatra	All Single Judge Criminal matters	After D.B.

During the Durga Puja Holidays, 2026, Office of the Court will function from 11 A.M. to 3.00 P.M. on 21.10.2026, 22.10.2026 and 23.10.2026. Only the cases involving urgency, which cannot wait till reopening of the Court shall be listed before the Bench to be held on 23.10.2026.

The Civil and Criminal matters filed from 15th October, 2026 onwards will be listed on the ground of urgency. Unlisted fresh Bail Applications (both ABLAPL & BLAPL) shall be listed chronologically irrespective of date of filing.

All the urgent matters which cannot wait till reopening of the Court may be filed in the Computer Filing Counter between 11.00 A.M. and 12.00 Noon on the working days during the Durga Puja Holidays, 2026.

For listing of urgent cases, mention may be made by dropping mention memos in the Drop Box kept in the office of the Deputy Registrar (Judicial) between 11 A.M. to 12.00 Noon on 22nd October, 2026 i.e. before the date of sitting of Benches during the ensuing Durga Puja Holidays, 2026.

THE HIGH COURT OF ORISSA,

BY ORDER,

CUTTACK

THE 14th OCTOBER, 2026


REGISTRAR (JUDICIAL)

ORISSA HIGH COURT: CUTTACK

NOTICE

As directed, it is hereby informed that during the ensuing Durga Puja Holidays of the Court, Office will function from 11 A.M. to 3.00 P.M. on 21.10.2026, 22.10.2026 and 23.10.2026 and remain closed on 17.10.2026, 18.10.2026, 19.10.2026, 20.10.2026, 24.10.2026, 25.10.2026 and 26.10.2026.

The day i.e. 23.10.2026 will be treated as compulsory period of duty for attendance of all the Superintendents, S.Os., A.S.Os, Court Masters/Peskars, Peons, Court Peons working in the judicial sections, officer-in-charge and staff of the computer section, Superintendents and typists working in type section, Superintendents and staff of Copying Department, Photocopier Section, Duftaries and Peons in charge of Roneo and copy printer and staff of Generator wing for the purpose of preparation and finalisation of the weekly cause lists for the reopening of the Court after Durga Puja Holidays from 27.10.2026.

All the judicial sections will function till rising of the Courts during the Puja Holidays, 2026. Superintendents of all Judicial Sections are hereby strictly directed not to spare any of their staff till finalisation of cause lists on the listing day during the ensuing Durga Puja Holidays, 2026 and instruct the Assistants of the concerned section to send the case records to List Section for preparation of the Weekly Cause Lists for reopening of the Court after Durga Puja Holidays positively on or before 22.10.2026.

The Superintendents of all the Judicial Sections are hereby directed to distribute the work of the section concerned among the available staff of the section as per the roster arrangement. The roster arrangements of duty of the staff of respective sections may be placed before Registrar (Judicial) for approval.

BY ORDER

THE HIGH COURT OF ORISSA:

CUTTACK.

THE 14th OCTOBER, 2026


REGISTRAR(JUDICIAL)